

1	2	3	4	5
22.	Rajasthan	12	6	11
23.	Sikkim	0	0	0
24.	Tamil Nadu	55	55	67
25.	Telangana	19	25	24
26.	Tripura	1	1	1
27.	Uttar Pradesh	3	4	4
28.	Uttarakhand	1	1	2
29.	West Bengal	41	49	70
30.	Andaman and Nicobar Islands	1	0	0
31.	Chandigarh	0	2	2
32.	Dadra and Nagar Haveli	0	0	0
33.	Daman and Diu	0	0	0
34.	Delhi UT	1	1	1
35.	Lakshadweep	0	0	0
36.	Puducherry	5	0	0
TOTAL		326	395	501

Lack of trained professionals at One Stop Centres

3040. SHRI SANJAY SINGH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government is aware of the lack of trained professionals at One Stop Centres and presence of more male staff employed at these Centres which tends to make the women uncomfortable;

(b) if so, the reasons therefor; and

(c) the steps taken by Government to change the hostile environment of the Centres and make it more female-friendly?

2.00 P.M.

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) As per the One Stop Centre (OSC) Scheme guidelines, the Centre Administrator, the Case workers, the Para Medical Personnel, Counsellors and the multi-purpose workers are required to be females to ensure that OSCs are women-friendly.

To ensure quality at OSCs, training and capacity building initiatives have been undertaken at the national and State levels across the country and this is an ongoing process. A total number of 3544 OSC functionaries have been trained through various trainings and capacity building programmes so far.

STATEMENT BY MINISTER CORRECTING ANSWER TO QUESTION

उपसभाध्यक्ष (श्रीमती कहकशां परवीन): प्रश्न काल का समय समाप्त हुआ। Now Statement correcting answer to question.

Statement to be made in the Rajya Sabha by the Hon'ble Minister of Law and Justice, correcting version of the statement/replies of the Hon'ble Minister to Supplementary to Rajya Sabha starred Question No. 115 during the discussions held in Rajya Sabha on 28.11.2019.

THE MINISTER OF LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD): Sir, I rise to make a statement correcting the answer given in the Rajya Sabha on the 28th November, 2019 to a supplementary question arising out of the answer to Starred Question No. 115 regarding ' India Justice Report 2019' .

उपसभाध्यक्ष (श्रीमती कहकशां परवीन): सदन की कार्यवाही दोपहर 2.00 बजे तक के लिए स्थगित की जाती है।

The House then adjourned for lunch at one minute past one of the clock.

The House reassembled after lunch at one minute past two of the clock,

[THE VICE-CHAIRMAN (SHRIMATI KAHKASHAN PERWEEN) *in the Chair*]

**DISCUSSION ON THE WORKING OF THE MINISTRY OF MICRO,
SMALL AND MEDIUM ENTERPRISES**

THE VICE-CHAIRMAN (SHRIMATI KAHKASHAN PERWEEN): The Leader of the House.